

# OFFICE OF THE DISTRICT & SESSIONS JUDGE

## NORTH DISTRICT::ROHINI COURTS

### ORDER

In terms of the directions contained in judgment dated 5<sup>th</sup> December 2018 passed by Division Bench of Hon'ble Mr. Justice A.K. Sikri & Hon'ble Mr. Justice S. Abdul Nazeer of Hon'ble Supreme Court of India in W.P. (Crl.) No. 156/2016 titled as Mahender Chawla & Ors. Vs Union of India & Ors., the following Committee is hereby constituted with immediate effect for the better implementation of "Witness Protection Scheme, 2018" :-

S. No.	Name of Committee	Designation of Officer	Designated as
1.	Committee to comply with the directions contained in "Witness Protection Scheme, 2018"	District & Sessions Judge(North)	Chairman
		1. Deputy Commissioner of Police (Rohini) in respect of Police Stations viz. Crime Branch, K.N.Katju, Prashant Vihar.	Member (as per jurisdiction of Police Station)
		2. Deputy Commissioner of Police (Outer-North) in respect of Police Stations viz. Narela, Narela Industrial Area, Alipur, S.P.Badli, Bawana, Shahbad Dairy, Swaroop Nagar, Bhalswa Dairy.	
		3. Deputy Commissioner of Police(North-West) in respect of Police Stations viz. Model Town, Mukherjee Nagar, Mahendra Park, Jahangir Puri, Adarsh Nagar.	
Chief Public Prosecutor	Member		

Note : However, the correspondence with Hon'ble High Court shall be done only by the Chairman of the Committee.

*Vinod Kumar*  
(Vinod Kumar)

District & Sessions Judge (Officiating)  
North-District, Rohini Courts, Delhi

No. 1969-2044 /Judl./RC/2019

Dated, the Delhi 18/1/19

#### Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge(Hqs.), Tis Hazari Courts.
3. The Ld. District & Sessions Judge(North-West, South, South-East, East, New Delhi, Shahdara, North-East, West, South-West).
4. Ld. Officer Incharge(Computers), Rohini Courts for uploading.
6. The Chief Metropolitan Magistrate(North-West, South, South-East, East, New Delhi, Shahdara, North-East, West, South-West).
7. All the Judicial Officers posted in North District.
8. The Commissioner of Police, ITO, Police Headquarters, Delhi.
9. The Deputy Commissioner of Police (Rohini, North-West, Outer-North) with request to download the judgment from [www.sci.gov.in](http://www.sci.gov.in).
10. The President of Bar Associations (Tis Hazari, Karkardooma, Saket, Dwarka, Rohini, Patiala House).
11. The Director Prosecution, Tis Hazari Courts.
12. The Chief Prosector (North & North-West), Rohini Courts.
13. The Administrative Officer (Judicial), Judicial Branch, North District.
14. The Branch Incharge, R&I Branch for uploading on LAYERS.
15. The Record Officer, North District, Rohini Courts.
16. The APRO, Rohini Courts.
17. PS to the undersigned.
18. Reader to the undersigned.
19. Website Committee (Hqs.), Tis Hazari Courts for uploading.

*Vinod Kumar*